

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Gambs India Pvt. Ltd.
2.	Date of incorporation of corporate debtor	24/02/1982
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200MH1982PTC026441
5.	Address of the registered office and principal office (if any) of corporate debtor	CTS NO. 714 F, Plot No. 508 NR National College, V. P. Road, Bandra West Mumbai Mumbai City MH 400050 IN
6.	Insolvency commencement date in respect of corporate debtor	07/01/2022
7.	Estimated date of closure of insolvency resolution process	06/07/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Saket Shantilal Jain Registration No.: IBBI/ IPA – 001/ IP-P00065/ 2017-18/ 10151
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Office No 70, 2nd Floor, Empire Building, 134 D N Road, Fort, Mumbai 400001 Email: sajainsaket@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office No 70, 2nd Floor, Empire Building, 134 D N Road, Fort, Mumbai 400001 Email: cirp.gambs@gmail.com
11.	Last date for submission of claims	21/01/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) WebLink: https://www.ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Gambs India Pvt. Ltd on 7th January 2022.

The creditors of Gambs India Pvt. Ltd. are hereby called upon to submit their claims with proof on or before 21st January 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional
Date and Place:



: Saket Shantilal Jain
: 07-01-2022, Mumbai